

HIGH COURT OF DELHI : NEW DELHI

No. 3229 /G-10/Genl.-II/DHC

Dated: 11/7/25

CIRCULAR

In supersession of the Circular No.2904/G-10/Genl.-II/DHC dated 01.11.2023 regarding filing of complaints under the Sexual Harassment of Women at Workplace (Prevention Prohibition and Redressal) Act, 2013, it is to bring to the notice of all concerned that the e-mail ID of Nodal officer i.e. Registrar (Genl.-Admin.-II) for filing of complaints Sexual Harassment of Women at Workplace is icc-posh@dhc.nic.in instead of rga-2.dhc@gov.in and the contact No. is 9717394823.



(Rajender Singh)
Joint Registrar
for Registrar General

Endst. No. 3230-34 /G-10/Genl. II/DHC

Dated: 11/7/25

Copy forwarded for information and necessary action to: -

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| Copy forwarded for | | |
| 1. | Registrar-cum-Secretary to Hon'ble the Chief Justice | With the request to kindly bring the contents of the above circular to the notice of all the officials and all concerned working under their supervision. |
| 2. | JR-cum-PA to the Registrar General | |
| 3. | All Registrars, OSD(s), Coordinator (DIAC), Joint Registrars, Deputy Registrars, Assistant Registrars | |
| 4. | All AOJs, Court Masters, Private Secretaries and Branch In-charge(s). | |
| 5. | Registrar (IT), with the request to upload the same on the intranet as well as website of this Court. | |


(Sumit Tandon)
Administrative Officer (Judicial)